

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 6365  
TO BE ANSWERED ON 12.04.2017**

**SKILL TRAINING IN CENTRAL JAILS**

**6365. SHRI PREM DAS RAI:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) whether the Government is running any skill development programmes in central jails focused on jail to civil life transition of inmates;
- (b) if so, the details thereof; and
- (c) if not, whether the Government proposes to introduce such programmes and if so, the plan chalked out in this regard?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) to (c) "Prisons" is a State subject as per the Seventh Schedule to the Constitution of India and management of jails, including skilling of inmates is primarily the responsibility of the States. However, training of prisoners in various vocational skills has received a lot of importance in almost all the States/Union Territories and these programmes are organized by the jail authorities with the help of State Government/industry/other voluntary organizations from time to time.

Under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16, 851 inmates of Tihar Jail, Delhi were enrolled and trained in a range of trades including Beauty and Wellness, Retail, Data Entry Operator, Electrician, Hospitality, Telecom, Customer Care Executive, Sewing Machine Operator etc. through two training partners of National Skill Development Corporation (NSDC).

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